

COURT NO. 31**THE HONOURABLE JUSTICE B.R.MADHUSUDHAN RAO**

To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(BAIL PETITIONS)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	CRLRC/981/2025 IA 2/2026(Extension Petition) IA 5/2026(Vacate Stay Petition) IA 6/2026(Cancelation of Bail)	E. Shiva Kumar Vs The State of Telangana	GUDI SATYANARAYANA	PUBLIC PROSECUTOR Smt. E. Suvarnalatha(PARTY IN PERSON)(R2) PARTY IN PERSON	HYDERABAD memo filed usr 153068/2025. counter affidavit filed usr 7326/2026. MEMO FILED VIDE USR NO. 105704/2026 BY E SUARNALAT HA COUNTER AFFIDAVIT FILED VIDE USR NO.108075/20 26 BY M/S G SATYANARAY ANA REDDY COUNTER AFFIDAVIT FILED VIDE USR NO.108077/20 26 BY M/S G SATYANARAY ANA REDDY WRITTEN ARGUMENTS FILED VIDE USR NO. 120583/2026 BY PARTY IN PERSON
2	CRLP/8292/2025 IA 1/2025(Stay Petition)	Ankam Ramadevi Vs The State of Telangana	BALLA GEETHANJALI	PUBLIC PROSECUTOR	NALGONDA MEMO PROOF OF SERVICE FILED USR NO 81317/2025 MEMO FILED USR NO 86254/2025
3	CRLRC/736/2026 IA 1/2026(Suspension Petition) CRLRC/732/2026	Rachapudi Lalaitha Vs The State of Telangana	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR	MANCHERIAL MEMO(PROO F OF SERVICE) FILED VIDE USR NO.93654/202 6 BY M/S KONDADI AJAY KUMAR R2-VAKALAT FILED VIDE USR NO.96602/202 6 BY M/s S SURENDER REDDY
4	CRLRC/732/2026 IA 1/2026(Suspension Petition)	RACHAPUDI LAXMINARYANA Vs THE STATE OF TELANGANA,	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR S SURENDER REDDY (R2)	MANCHERIAL MEMO(PROO F OF SERVICE) FILED VIDE USR

NO.93653/202
6 BY M/S
KONDADI
AJAY KUMAR
R2-VAKALAT
FILED VIDE
USR
NO.96598/202
6 BY M/s S
SURENDER
REDDY

FOR WITHDRAWAL

5	CRLRC/682/2025 IA 2/2025(Permission Petition)	Gummadilli Rajesh Vs The State of Telangana,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 106811/2025. MEMO FILED USR 111620/2025. MEMO FILED USR 29687/2026 VAKALAT FILED VIDE USR NO.127869/20 26 BY T V RAMANA RAO
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INTERLOCUTORY(FRESH BAIL PETITIONS)

6	CRLP/17316/2026	SHEGURI VIGNESH, Vs The State of Telangana,	GURRAM SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
7	CRLP/17462/2026	Shaik Sofiyan, Vs The State of Telangana,	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	NIZAMABAD
8	CRLP/17466/2026	RAHUL KUMAR, Vs The State of Telangana,	S MAHESH ... TMP	PUBLIC PROSECUTOR	HYDERABAD
9	CRLP/17474/2026	Bubu Madakami Vs The State of Telangana	S M SAIFULLAH	PUBLIC PROSECUTOR	HYDERABAD
10	CRLP/17506/2026	Shaik Saleem @ Salim Vs The State of Telangana,	C KUMAR	PUBLIC PROSECUTOR	ADILABAD
11	CRLP/17516/2026	Chhatra pal Singh Vs State of Telangana	KONGALA MOHAN GOUD	PUBLIC PROSECUTOR	NIZAMABAD
12	CRLP/17559/2026	CHIGOZIE EZEKIEL ALIAS AZU NDU Vs The State of Telangana	GADIPE PRASHANTH	PUBLIC PROSECUTOR	RANGA REDDY
13	CRLP/17567/2026 IA 1/2026(Dispense with Petition)	Munthun Kumar Mishra Vs The State of Telangana	KANNA NAGA RAJU	PUBLIC PROSECUTOR	HYDERABAD
14	CRLP/17585/2026	Samiti Sudarshan Reddy, Vs The State of Telangana,	BANDI SAI VAMSHI	PUBLIC PROSECUTOR	RANGA REDDY
15	CRLP/17592/2026	G. Veerabhadra Reddy, Vs The State of Telangana,	MOHAMMAD ADNAN	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI

FOR ADMISSION

16	TRCRLP/115/2026 IA 1/2026(Stay Petition)	Biradar Shiva Kumar Vs The State of Telagnana	RAVINDER REDDY MUPPU	PUBLIC PROSECUTOR	HYDERABAD
17	CRLRC/1015/2026	Ippa Sambaiah,	VIDYASAGAR AKKAPAKA		WARANGAL

	IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Vs Barupati Anil Kumar,		PUBLIC PROSECUTOR (R2)	
18	CRLRC/1016/2026 IA 1/2026(Suspension Petition)	Rathod Thukaram Vs The State of Telangana	P RAVI KIRAN	PUBLIC PROSECUTOR	SURYAPET
19	CRLRC/1017/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Lakshmi Priya Engineers, Vs M/s. Andhra Machine Tools Corporation,	RAVI PRAKASH N	PUBLIC PROSECUTOR (R6)	HYDERABAD
20	CRLRC/1018/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Sathesh Kumar Muthuswamy Vs State of Telangana	BAGLEKAR AKASH KUMAR	PUBLIC PROSECUTOR	NIZAMABAD
21	CRLRC/1020/2026 IA 1/2026(Suspension Petition)	Onkulu Nallanna Vamkolla Vs The state of Telangana	J C FRANCIS	PUBLIC PROSECUTOR	WANAPARTH Y
22	CRLA/1220/2026 IA 1/2026(Bail (u/s 389(1)))	Palleboina Kranthi Vs The State of Telangana	AJAY KUMAR MADISETTY	PUBLIC PROSECUTOR	MULUGU
23	CRLA/1221/2026	TALLURI SRINIVAS Vs THE STATE OF TELANGANA	CHEKURI YADAGIRI		SANGAREDDY
24	CRLA/1222/2026	Talluri Srinivas Vs The State of Telangana	CHEKURI YADAGIRI	PUBLIC PROSECUTOR	SANGAREDDY
25	CRLA/1228/2026 IA 1/2026(Leave Petition) IA 2/2026(Condone Delay in Rep)	The Assistant Commissioner Vs Mohammed Feroz,	BOKARO SAPNA REDDY		HYDERABAD
26	CRLA/1229/2026 IA 1/2026(Leave Petition) IA 2/2026(Condone Delay in Rep)	The Assistant Commissioner Vs V. Anil Kumar	BOKARO SAPNA REDDY		HYDERABAD
27	CRLA/1233/2026 IA 1/2026(Bail (u/s 389(1)))	Mr. Kasani Raju @ Raju Yadav Vs The State of Telangana,	POLADASARI SREECHARAN	PUBLIC PROSECUTOR	WARANGAL
28	CRLA/1234/2026 IA 1/2026(Bail (u/s 389(1)))	Daravath Seetharamulu Vs The State of Telangana	MADIRAJU PRABHAKAR RAO	PUBLIC PROSECUTOR	KHAMMAM
29	CRLA/1236/2026 IA 1/2026(Bail (u/s 389(1)))	Shaik Ajmiri Vs The State of Telangana,	R GOPI MOHAN	PUBLIC PROSECUTOR	RANGA REDDY
30	CRLA/1237/2026 IA 1/2026(Suspension Petition)	Pulleti Vittal Mohan Vs The State of Telangana	PRAVEEN BONKURI	PUBLIC PROSECUTOR	NIZAMABAD
31	CRP/3261/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Satyanarayana Chenna Vs Kapil Chits (Kakatiya) Pvt. Ltd.	SOMA RAVI KIRAN REDDY		ADILABAD
32	CRP/3265/2026 IA 1/2026(Dispense	Anil Kumar Megavath, Vs	SOMA RAVI KIRAN REDDY		ADILABAD

	with Petition) IA 2/2026(Stay Petition)	Kapil Chits (Kakatiya) Pvt., Ltd.			
33	CRP/3273/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pulla Ravinder Vs M/s. Sree Thirumala Chits Funds (A.P.) Pvt. Ltd,	SOMA RAVI KIRAN REDDY		ADILABAD
34	CRP/3279/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Athram Shankar Vs M/s. Srinidhi Chits (Hyderabad) Pvt Ltd.	SOMA RAVI KIRAN REDDY		ADILABAD
35	CRP/3282/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	MANGU RATHOD Vs M/S. KAPIL CHITS (KAKATIYA) PVT. LTD.	SOMA RAVI KIRAN REDDY		ADILABAD
36	CRP/3285/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	R.Vasanth Rao Vs M/s. Margardarsi Chit Fund Pvt. Ltd.	SOMA RAVI KIRAN REDDY	P DURGA PRASAD	ADILABAD
37	CRP/3291/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Ade Narender Vs M/s. Srinidhi Chits (Hyderabad) Pvt. Ltd.	SOMA RAVI KIRAN REDDY		ADILABAD
<u>REGULAR BAIL PETITIONS</u>					
38	CRLP/13511/2026 IA 1/2026(Interim Bail)	Maram Bhanu Kumar Vs The State Of Telangana	POTTALA RUDRA THEJ	DOMINIC FERNANDES (senior standing counsel for CBIC)	MEDCHAL- MALKAJGIRI counter CRLPUSR 2026/105619 Written Arguments CRLPUSR 2026/124345
39	CRLP/15009/2026	Guntikanda linga Goud Vs Union of India	P VISHNUVARDHANA REDDY	NARAPARAJU AVANEESH	HYDERABAD
40	CRLP/15138/2026	Vasagoni Satish Goud Vs The State of Telangana	S M SAIFULLAH	PUBLIC PROSECUTOR	HYDERABAD
41	CRLP/15229/2026	Ramagouni Ramesh Goud, Vs Union of India	PORIKA VIKAS RAJ		MEDCHAL- MALKAJGIRI Counter Affidavit CRLPUSR 2026/118859
42	CRLP/15298/2026 IA 1/2026(Dispense with Petition)	Soham Nayak @ Jittu Vs The State of Telangana	KANNA NAGA RAJU	PUBLIC PROSECUTOR	HYDERABAD
43	CRLP/15582/2026 IA 1/2026(Implead Petition) CRLP/15135/2026	Mohammed Pasha @Yagouse Vs State of Telangana	N JOY	PUBLIC PROSECUTOR VEROSE SANJANA	HYDERABAD Counter Affidavit CRLPUSR 2026/126514
44	CRLP/15135/2026 IA 1/2026(Implead Petition)	BHOGYAM SHEKAR @ DISH SHEKAR Vs THE STATE OF TELANGANA	LAKSHMIKANTH REDDY DESAI	PUBLIC PROSECUTOR VEROSE SANJANA	NAGARKURN OOL Counter Affidavit CRLPUSR 2026/126518

45	CRLP/15677/2026	Kurapati Buchaiah @ Mani Vs The State of Telangana	G KUMAR YADDLAPALLI	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
46	CRLP/16073/2026 IA 1/2026(Implead Petition)	Gaddipati Rangit Kumar Vs The State of Telangana	ESWAR CHANDER R	PUBLIC PROSECUTOR PINNI VENKATA ADITHYA	RANGA REDDY
47	CRLP/16190/2026	Omula Murali Vs The State of Telangana,	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	NALGONDA
48	CRLP/16238/2026 IA 1/2026(Implead Petition)	Gowlikar Lokesh Vs The State of Telangana	AJAY KULKARNI	PUBLIC PROSECUTOR P ANIMI REDDY	HYDERABAD
49	CRLP/16554/2026	Tippigiri Laxmi alias Bugamma Vs The State of Telangana	DUVVURI SURYA NARAYANA	PUBLIC PROSECUTOR	RANGA REDDY
50	CRLP/16652/2026	Aithagoni Laxmaiah Vs The State of Telangana	ADAPA NAVYA SRI	PUBLIC PROSECUTOR	KHAMMAM
51	CRLP/16724/2026	Masku Munna Vs The State of Telangana	B MURALIDHAR	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
52	CRLP/16758/2026	Alavath Naresh, Vs State of Telangana,	P V L BHANU PRAKASH	PUBLIC PROSECUTOR	SANGAREDD Y
53	CRLP/16771/2026	Bikash Halder Vs The State of Telangana	SHAIKH MOHAMMED RIZWAN AKHTAR	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
54	CRLP/16774/2026	DURENDARE RAMCHANDAR @ KARAN, Vs The State of Telangana	JELLA NARESH KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
55	CRLP/16777/2026	GANGA RAM, Vs The State of Telangana,	CHANDRASHEKHAR YADAV S	PUBLIC PROSECUTOR	RANGA REDDY
56	CRLP/16778/2026	Veeragani Krishna Vs The State of Telangana	R.PRASANTH	PUBLIC PROSECUTOR	MAHABUBAB AD
57	CRLP/16791/2026	Nade Chakradhari Vs The State of Telangana	DHANA LAKSHMI TALLAPALEM	PUBLIC PROSECUTOR	HYDERABAD
58	CRLP/16811/2026	Arolla Narsimulu Vs The State of Telangana	BATHINI UPENDAR		SIDDIPET
59	CRLP/16853/2026	Shiva Rajan Ganeshan Vs The State of Telangana,	MUDIDENI RAGHU	PUBLIC PROSECUTOR	HYDERABAD
60	CRLP/16920/2026	Mr. Shaik Sharif Vs State of Telangana	KANDURI KOUSHIK	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
61	CRLP/16963/2026	RATHOD PRAKASH Vs THE STATE OF TELANGANA	PARVATHAM RAGHUCHANDER	PUBLIC PROSECUTOR	RANGA REDDY
62	CRLP/16990/2026	Thirveedula Srinivasa Rao, Vs The State of Telangana	PONNAM ASHOK GOUD	PUBLIC PROSECUTOR	SURYAPET

63	CRLP/16994/2026 CRLP/16873/2026 CRLP/16874/2026 CRLP/16996/2026	Kondapalli Ganesh Vs The State of Telangana	MOHD BASEER RIYAZ	PUBLIC PROSECUTOR	RANGA REDDY
64	CRLP/16873/2026	KONDAPALLI GANESH Vs THE STATE OF TELANGANA,	MOHD BASEER RIYAZ	PUBLIC PROSECUTOR	RANGA REDDY
65	CRLP/16874/2026	KONDAPALLI GANESH Vs THE STATE OF TELANGANA	MOHD BASEER RIYAZ	PUBLIC PROSECUTOR	RANGA REDDY
66	CRLP/16996/2026	KONDAPALLI GANESH Vs THE STATE OF TELANGANA,	MOHD BASEER RIYAZ	PUBLIC PROSECUTOR	RANGA REDDY
67	CRLP/17001/2026	Gemmeli Srinu Vs THE STATE OF TELANGANA	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR (R2)	RANGA REDDY
68	CRLP/17003/2026	Ambika Rauta Vs The State of Telangana	SENI NAVEEN	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
69	CRLP/17012/2026	Bitra Prabhakara Rao Vs The State of Telangana	BALA MURALI Y	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
70	CRLP/17013/2026	Mr. Kakar Shaukat Razzak @ Murugan Vs The State of Telangana,	P PRASHANT	PUBLIC PROSECUTOR	NIZAMABAD
71	CRLP/17020/2026	Methri Rahul Rahul Vs The State of Telangana	VENKATESHWARLU ABBAGANI	PUBLIC PROSECUTOR	RANGA REDDY
72	CRLP/17077/2026	Butra ChandraSekhar Vs The State of Telangana	PONNAM ASHOK GOUD	PUBLIC PROSECUTOR	SURYAPET
73	CRLP/17203/2026	Papani Ravi Vs The State of Telangana	S NAGESH REDDY	PUBLIC PROSECUTOR	RANGA REDDY

FOR ADMISSION

74	CRLP/15381/2026 IA 1/2026(Suspension Petition)	The State of Telangana, Vs Sri. Thatha Madhusudhan,	PUBLIC PROSECUTOR	T V RAMANA RAO	HYDERABAD Memo Proof of Service CRLPUSR 2026/119451 Counter Affidavit CRLPUSR 2026/125675 Counter Affidavit CRLPUSR 2026/125680
75	CRLA/996/2026 IA 1/2026(Suspension Petition)	Madda Karunakar, Vs The State of Telangana	GANDYADAPU RAJESHAM	PUBLIC PROSECUTOR	MAHABUBNA GAR
76	CRLRC/1007/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Suraj Rao, Vs State of Telangana,	NARAPARAJU AVANEESH	PUBLIC PROSECUTOR	MEDAK
77	CRLA/1131/2026 IA 1/2026(Bail (u/s 389(1)))	Mallela Konda Reddy Vs The State of Telangana	KIRAN PALAKURTHI	PUBLIC PROSECUTOR	NALGONDA

78	CRLA/1157/2026 IA 1/2026(Suspension Petition)	Bairu Ganesh Vs The State of Telangana	ANNAPURNA SREERAM	PUBLIC PROSECUTOR	NALGONDA memo proof of service filed usr no. 132718/26
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INTERLOCUTORY (RELAXATION OF CONDITION)

79	CRLP/14703/2026 IA 1/2026(Relaxation Petition)	A7. Shahnawaz Khan @ Supriyo Saral Badra, Vs The State of Telangana	MUDUMBA LAXMI	PUBLIC PROSECUTOR	HYDERABAD
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INTERLOCUTORY

80	CRLA/382/2026 IA 2/2026(Bail (u/s 389(1)))	Smt Kalpana Goswamy Vs The State of Telangana	M DURGA PRASAD	PUBLIC PROSECUTOR	HYDERABAD
81	CRLRC/671/2026 IA 3/2026(Modification)	Kethireddy Srinivasa Reddy Vs State of Telangana	T V KALYAN SINGH	PUBLIC PROSECUTOR	NIZAMABAD
82	CRLA/854/2026 IA 3/2026(Bail (u/s 389(1)))	Asgar Ali Vs The State of Telangana	MOHAMMED OMER FAROOQ		MEDCHAL- MALKAJGIRI

INTERLOCUTORY (CANCELLATION OF BAILS)

83	CRLP/14038/2026 IA 1/2026(Direction Petition)	Aruna Ambadas Patel Vs State of Telangana,	DEVARA SAMHITHA	PUBLIC PROSECUTOR P GIRIVARDHAN REDDY (R4) MUTHYALA MURALIDHAR (R2) MUTHYALA MURALIDHAR (R3)	NARAYANPET Memo Proof of Service CRLPUSR 2026/112532
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COURT NO. 31

THE HONOURABLE JUSTICE B.R.MADHUSUDHAN RAO

To be heard on Friday the 16th day of October 2026(AFTER BAIL PETITIONS)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR COMPROMISE					
84	CRLP/16809/2025 IA 1/2025(Stay Petition) IA 2/2025(Permission Petition) IA 3/2025(Compromise Petition)	Dommeti Suresh Babu, Vs The State of Telangana	JELLA NARESH KUMAR	PUBLIC PROSECUTOR G ANURITHA REDDY (R2) G ANURITHA REDDY	MEDCHAL- MALKAJGIRI
85	CRLRC/848/2026 IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Sathiri Narsimha Vs The State of Telangana	REVELLI RAMANJANEYULU	PUBLIC PROSECUTOR T RAJU	RANGA REDDY R2 - VAKALAT FILED VIDE USR.NO.1067 37/2026 BY T RAJU
FOR ADMISSION (CRP MATTERS)					
86	CRP/2120/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Daratla Kishtu Vs Salla Vijay Babu	SRINIVASA RAO MADIRAJU	S SURENDER REDDY (R2)	ADILABAD RR 1, 4, 11 NOTICE SENT NOT YET RETURNED, RR 2,3, 5 TO 9 APP. BY S. SURENDER REDDY R10 BATTA DUE, MEMO FILED VIDE USR NO. 91009/2026
87	CRP/2999/2026 IA 1/2026(Stay Petition)	Smt. Silari Radha Vs Shettipelly Rajalingu	SOMA RAVI KIRAN REDDY		ADILABAD
88	CRP/3075/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Badidipuram Rajanna Vs Satti @ Naadiseram Mallavva	SRINIVAS BYAGIRI		NIRMAL R1 NOTICE SENT NOT YET RETURNED, R2 DIED VIDE CT, PROOF OF SERVICE NOT FILED
89	CRP/3147/2026 IA 1/2026(Stay Petition)	Nazeem Khan Vs M/s. Sundaram Finance Limited,	SOMA RAVI KIRAN REDDY		ADILABAD R1 TO R11 APP BY NADEPALLY ANANDA RAO (18013)
FOR EXTENSION OF TIME					
90	CRLP/12054/2025 IA 1/2026(Extension Petition)	Naseer Baba Mahammad, Vs The State of Telangana,	M A MUJEEB	PUBLIC PROSECUTOR S VIPLAV SIMHA REDDY (R2)	MEDAK
PART-HEARD					
91	SA/541/2023 IA 1/2023(Suspension Petition)	Bobbili Keshav Raj Naidu Vs Poreti Sudhakar	SRINIVAS REDDY BALAKISTI	G ANANDAM	RANGA REDDY
FOR ADMISSION					

92	CRLRC/409/2026	V. NARAYAN REDDY Vs THE STATE OF TELANGANA	DHARMESH D.K.JAISWAL	PUBLIC PROSECUTOR SAROSH SAM BASTAWALA (R2)	RANGA REDDY PERSONAL NOTICE SERVED ON THE ADDRESS BASED ON THE SUMMONS WERE ISSUED BY THE TRIAL COURT ON THE SAME ADDRESS MEMO(PROOF OF SERVICE) FILED VIDE USR NO. 54876/2026 chief note
93	CRLP/80/2025 IA 2/2025(Stay Petition) IA 4/2026(Extension Petition) CRLP/58/2025 CRLP/1486/2025 CRLP/1490/2025	Karthik Iyer Parasuraman @ P.K.Iyer Vs Kotak Mahindra Bank Limited	S. RAM REDDY	RAHUL SARELLA PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO FILED USR NO 26401/2025 COUNTER FILED USR NO 94444/2025
94	CRLP/58/2025 IA 2/2025(Stay Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition)	KARTHIK IYER PARASURAMAN @ P.K.IYER Vs KOTAK MAHINDRA BANK LIMITED	S. RAM REDDY	RAHUL SARELLA PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO FILED USR NO 26399/2025 COUNTER AFFIDAVIT FILED USR NO 94449/2025
95	CRLP/1486/2025 IA 1/2025(Stay Petition) IA 4/2026(Extension Petition)	KARTHIK IYER PARASURAMAN ALIAS P.K.IYER Vs KOTAK MAHINDRA BANK LIMITED.	S. RAM REDDY	RAHUL SARELLA PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO FILED USR NO 26402/2025 COUNTER AFFIDAVIT FILED USR NO 94452/2025
96	CRLP/1490/2025 IA 1/2025(Stay Petition) IA 4/2026(Extension Petition)	KARTHIK IYER PARASURAMAN @ P.K.IYER Vs KOTAK MAHINDRA BANK LIMITED	S. RAM REDDY	RAHUL SARELLA PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO FILED USR NO 26398/2025 COUNTER AFFIDAVIT FILED USR NO 94446/2025
97	CRLA/1051/2025 IA 1/2026(Bail (u/s 389(1)))	MADHAB MANDAL, Vs The State of Telangana,	REDDAMAINA THIRUPATHI	PUBLIC PROSECUTOR	SANGAREDD Y COMMON PAPER BOOK IS PLACED IN CRLA NO 1062/2025
98	CRLP/1205/2025 IA 2/2025(Stay Petition) IA 3/2025(Vacate Stay Petition)	Jitendra Singh Chordia Vs State of Telangana	KAILASH NATH P S S	PUBLIC PROSECUTOR VSRMV PRASAD SANAKA (R2) VSRMV PRASAD SANAKA	PEDDAPALLI

99	CRLP/1300/2025 IA 1/2025(Stay Petition) CRLP/1550/2025	Dr. V. Suresh Babu Vs The State of Telangana	K MADHUSUDHAN REDDY	PUBLIC PROSECUTOR MUKKERA SAHITHI SRI KAVYA (R2)	RANGA REDDY Memo Proof of Service CRLPUSR /21559 /2025
100	CRLP/1550/2025 IA 1/2025(Stay Petition)	DR. T. VIJAYA KUMAR Vs THE STATE OF TELANGANA	K MADHUSUDHAN REDDY	PUBLIC PROSECUTOR MUKKERA SAHITHI SRI KAVYA (R2)	RANGA REDDY Memo Proof of Service CRLPUSR /21557 /2025 Additional Material Paper CRLPUSR 2026/104920
101	CRLP/2051/2025 IA 2/2026(Stay Petition)	Guda Sathi Reddy Vs The State of Telangana	C SHARAN REDDY	PUBLIC PROSECUTOR NIMMA NARAYANA (R2)	SIDDIPET MEMO FILED USR 19689/25
102	CRLP/15154/2025 IA 2/2025(Stay Petition)	Doti Balraj Yadav Vs The State of Telangana	D RAGHAVENDAR RAO	PUBLIC PROSECUTOR T S PRAVEEN KUMAR (R2)	MEDCHAL- MALKAJGIRI COUNTER AFFIDAVIT FILED USR NO 139604/25
103	CRLP/15173/2025 IA 2/2025(Stay Petition)	Doti Balraj Yadav Vs The State of Telangana	D RAGHAVENDAR RAO	PUBLIC PROSECUTOR T S PRAVEEN KUMAR (R2)	MEDCHAL- MALKAJGIRI COUNTER AFFIDAVIT FILED USR NO 139643/25
104	CRLP/15277/2025 IA 2/2025(Stay Petition) CRLP/8816/2025 CRLP/8817/2025 CRLP/14236/2025 CRLP/14239/2025 CRLP/14240/2025 CRLP/14246/2025 CRLP/14317/2025 CRLRC/687/2026	Galani Manish Bhopabai Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO FILED USR 133841/2025.
105	CRLP/8816/2025 IA 2/2025(Stay Petition)	KARA SANMAN CHEELANA Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDD Y
106	CRLP/8817/2025 IA 2/2025(Stay Petition)	KATARA LAKHABHAI Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDD Y
107	CRLP/14236/2025 IA 2/2025(Stay Petition)	VEGHELA SAGAR BHAI, Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDD Y MEMO FILED USR 133837/2025.
108	CRLP/14239/2025 IA 2/2025(Stay Petition)	BACHU SANTHOSH KUMAR, Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SIDDIPET MEMO FILED USR 133839/2025
109	CRLP/14240/2025 IA 2/2025(Stay Petition)	SERASIYA RASUL, Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDD Y
110	CRLP/14246/2025 IA 2/2025(Stay Petition)	ROMPALLY JANARDHAN REDDY, Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDD Y

111	CRLP/14317/2025 IA 2/2025(Stay Petition)	RATHNAKUMAR KAMBLE, Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDDY
112	CRLRC/687/2026 IA 2/2026(Suspension Petition)	KAPARTHI SANTHOSH Vs THE STATE OF TELANGANA	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SIDDIPET
113	CRLP/15714/2025 IA 2/2025(Stay Petition)	Kasula Abhitej, Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR PRAVEEN BONKURI (R2)	HYDERABAD MEMO FILED USR NO 143915/2025 MEMO FILED USR NO 146359/2025 Affidavit CRLPUSR 2026/102288 MEMO CRLPUSR 2026/102289 MEMO PROOF OF SERVICE FILED USR 4177/2026
114	CRLP/16159/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition) IA 4/2025(Vacate Stay Petition)	Vuthaluru Anusha Vs The state of Telangana	T SHARATH	PUBLIC PROSECUTOR SHREYAS REDDY YALAGIRI SHREYAS REDDY YALAGIRI (R2)	HYDERABAD
115	CRLRC/784/2026 IA 3/2026(Direction Petition)	C. SIDDHARTHA, Vs A. TARUN,	C SUNIL ANAND	PUBLIC PROSECUTOR (R2)	MEDCHAL- MALKAJGIRI
116	CRLRC/785/2026 IA 3/2026(Direction Petition)	C. SIDDHARTHA Vs A. TARUN	C SUNIL ANAND	PUBLIC PROSECUTOR (R2)	MEDCHAL- MALKAJGIRI
117	CRLA/852/2026 IA 1/2026(Suspension Petition)	Syed Nadeem Vs The State of Telangana,	M A MUJEEB	PUBLIC PROSECUTOR	HYDERABAD memo filed usr no. 116464/2026
118	CRLRC/855/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Bail (u/s 397(1)))	Suryavamshi Santhosh, Vs The State of Telangana,	B BHAGATH SAIN	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
119	CRLRC/875/2026 IA 1/2026(Stay Petition)	Sharif Hassan Khan Vs State of Telangana	SARAMPALLY MRUDULA	PUBLIC PROSECUTOR	JANGAON
120	CRLRC/923/2026 IA 1/2026(Stay Petition)	Puppla Anand, Vs The State of Telangana	N KRISHNA SUMANTH	PUBLIC PROSECUTOR	NIRMAL
121	CRLRC/969/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Syed Mohd Rizwan Vs The State of Telangana	SUSHIL KUMAR PANDEY	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED VIDE USR NO.126920/20 26 BY SUSHIL KUMAR PANDEY
122	CRLA/1177/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition)	Chinthala Yakaiah Vs The State of Telangana	M V HANUMANTHA RAO	PUBLIC PROSECUTOR	MAHABUBAB AD

123	CRLRC/720/2026 IA 1/2026(Suspension Petition) IA 2/2026(Implead Petition)	A.V.N.V. Prasad Vs The State of Telangana	V V RAMANA	PUBLIC PROSECUTOR S SRIDHAR	RANGA REDDY
124	CRLA/936/2026 IA 1/2026(Bail (u/s 389(1)))	Balbar Adhikari alias Bikas Chatri alias Vikas Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI memo filed usr no. 111563/26
125	CRLRC/1008/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Madasu Mahender Vs The State of Telangana	C RUTHWIK REDDY	PUBLIC PROSECUTOR	PEDDAPALLI
126	CRLRC/1009/2026 IA 1/2026(Suspension Petition)	Smt. B. Swarna Latha Vs Basabathini Rajesham	L PRASADA RAO	PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO FILED VIDE USR NO.132611/20 26 BY L PRASAD RAO
127	CRLA/1170/2026 IA 1/2026(Suspension Petition)	Shaik Khaja Gousuddin Vs The State of Telangana	K AJITHA SIMHA RAO	PUBLIC PROSECUTOR	PEDDAPALLI
128	CRLA/1175/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Bail (u/s 389(1)))	Raj Kishor Vs The State of Telangana,	V.MYTHILI	PUBLIC PROSECUTOR	MEDAK
129	CRLA/1183/2026 IA 1/2026(Suspension Petition)	Natuva Koteshwari Vs The State of Telangana	K V SUDHAKAR	PUBLIC PROSECUTOR	NALGONDA
130	CRLA/1189/2026 IA 1/2026(Bail (u/s 389(1)))	Chekuri Srikanth Vs The State of Telangana,	THIMMARAJU RAMCHANDRA RAO	PUBLIC PROSECUTOR	KHAMMAM

INTERLOCUTORY

131	CMA/339/2018 IA 2/2026(Condone Delay Petition) IA 3/2026(Set Aside Abatement) IA 4/2026(L R Petition) IA 5/2026(Review Petition) IA 6/2026(Condone Delay Petition)	E.TIRUPATHI,TIRUPATHAIAH AND ANOTHER Vs UNION OF INDIA	GEETHA MADHURI N S	N RAVI	HYDERABAD SR APP BY N. RAVI MEMO FILED VIDE USR NO. 123919/2026, DT 30/09/2026
132	CRLRC/444/2025 IA 1/2025(Condone Delay in Rep) IA 1/2026(Vacate Stay Petition)	Sri. Jagan Mohan Kasula Vs The State of Telangana	VUTHPALA SUNIL KUMAR	PUBLIC PROSECUTOR G SUNDARESAN (R2) G SUNDARESAN G SUNDARESAN (R3)	RANGA REDDY MEMO PROOF OF SERVICE FILED USR 73551/2025. COUNTER AFFIDAVIT FILED USR 4122/2026.

133	CRLA/625/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Dispense with Petition) IA 1/2026(Permission Petition) IA 3/2026(Suspension Petition)	Goda Radha @ Malleshwari Vs The State of Telangana,	MUDUMBA LAXMI	PUBLIC PROSECUTOR	RANGA REDDY MEMO FILED VIDE USR 59321/2025 R1 to R3 served notice received vide tappal.
134	CRLA/753/2025	Royyala Raju Vs The State of Telangana	AJAY KUMAR MADISETTY	PUBLIC PROSECUTOR	MEDAK MEMO FILED VIDE USR 80415/2025 PAPER BOOK IS PLACED IN THE BUNDLE
<u>FINAL HEARING</u>					
135	CRLRC/907/2025 IA 1/2025(Stay Petition)	SABEENA IQBAL Vs The State of Telangana	MOHD NAVEED GHIYASUDDIN	PUBLIC PROSECUTOR MOHD MUZAFFER ULLAH KHAN (R3) MOHD MUZAFFER ULLAH KHAN (R2)	HYDERABAD WRITTEN ARGUMENTS FILED USR 145760/2025 MEMO PROOF OF SERVICE FILED USR 145757/2025.
136	CRLRC/607/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition) CRLRC/608/2026	Balka Suman Vs The State of Telangana,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD COUNTER FILED VIDE USR NO.79088/202 6 BY PUBLIC PROSECUTO R
137	CRLRC/608/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	BALKA SUMAN Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD COUNTER FILED VIDE USR NO.79085/202 6 BY PUBLIC PROSECUTO R
<u>ADMISSION (FIR Quash)</u>					
138	CRLP/1147/2025 IA 1/2025(Stay Petition)	Smt Aruna @ Binganapalli Bhagya Vs The State of Telangana	D RAMAKRISHNA	PUBLIC PROSECUTOR VELLANKI JYOTHI (R2)	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR NO 74525/2025
<u>ADMISSION (Chargesheet Quash)</u>					
139	CRLP/715/2025 IA 2/2025(Stay Petition)	Madavi Murlidhar, Vs The State of Telangana	R SUSHANTH REDDY	PUBLIC PROSECUTOR SOMA RAVI KIRAN REDDY (R2)	ADILABAD PROOF OF SERVICE FILED USR 25367/25. MEMO PROOF OF SERVICE FILED USR NO 50257/2025

140	CRLP/6012/2025 IA 1/2025(Stay Petition) IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Boina Santosh Kumar Vs The State of Telangana	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR DHANA LAKSHMI TALLAPALEM DHANA LAKSHMI TALLAPALEM (R2)	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR NO 61929/2025
141	CRLP/7698/2025 IA 1/2025(Stay Petition)	Maddikunta Lingam Vs The State of Telangana,	M A K MUKHEED	PUBLIC PROSECUTOR	HYDERABAD
142	CRLP/9689/2025 IA 1/2025(Stay Petition)	Thatikayala Kranthi Kumar Vs The State of Telangana	M. THABITHA	PUBLIC PROSECUTOR MANISH KUMAR SHARMA (R2)	HYDERABAD MEMO FILED USR NO 95294/2025
143	CRLP/13088/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	P.Sridhar, Vs The High Court of Telangana Judicature at Hyderabad,	RAPOLU BHASKAR	PUBLIC PROSECUTOR	VIKARABAD
144	CRLP/13568/2025 IA 1/2025(Stay Petition)	Sri. Vanamula Omkar Yadav, Vs The State of Telangana	C SUNIL ANAND	PUBLIC PROSECUTOR J C FRANCIS (R2)	MEDAK MEMO PROOF OF SERVICE FILED USR NO 126679/2025
145	CRLP/14078/2025 IA 1/2025(Stay Petition)	Mr. Gone Dhamodhar Reddy, Vs STATE OF TELANGANA	NARAPARAJU AVANEESH	PUBLIC PROSECUTOR B MAHENDER REDDY (R2)	NALGONDA MEMO FILED USR 2920/2026
146	CRLP/14331/2025 IA 2/2025(Stay Petition)	Thadiparthi Basava Puma, Vs The state of Telangana,	HARSHA VARDHAN GUJJETI	PUBLIC PROSECUTOR POLICE VENKAT REDDY (R3)	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR NO 127286/2025
147	CRLP/14336/2025 IA 2/2025(Stay Petition)	Aadi Srinivas Vs The State of Telangana (Home)	RADHIKA PALLA	PUBLIC PROSECUTOR POLICE VENKAT REDDY (R3)	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 127288/2025
148	CRLP/15767/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	Poldas Ajay Vs The State of Telangana, Through SHO, Kandukur P.S.,	SRIKANTH GUNTI	PUBLIC PROSECUTOR G RAMA CHANDER RAO (R2)	RANGA REDDY MEMO PROOF OF SERVICE FILED USR NO 149133/2025
149	CRLP/10848/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) CRLP/10849/2026	Fatima Begum Vs The State of Telangana	NASER ALI KHAN	PUBLIC PROSECUTOR	HYDERABAD
150	CRLP/10849/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	MOHAMMED MUNWAR ALAM Vs THE STATE OF TELANGANA,	NASER ALI KHAN	PUBLIC PROSECUTOR	HYDERABAD

ADMISSION

151	CRLA/10/2026	Abdul Raheem Vs The State of Telangana,	KHAJA INAYA THULLA	PUBLIC PROSECUTOR	KAMAREDDY memo filed usr no 20910/26 memo filed usr no 22844/26
152	CRLRC/94/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition) IA 3/2026(Petition)	Tarun Maganti, Vs Mrs Maganti Krishna Vinyasa alias Vemuri Krishna Vanyasa	C H JAYAKRISHNA	M NAGA RAGHU PUBLIC PROSECUTOR (R3)	HYDERABAD MEMO(PROO F OF SERVICE) FILED VIDE USR NO.18470/202 6. MEMO(PROO F OF SERVICE) FILED VIDE USR NO.31865/202 6. VAKALTH FILED ON BEHALF OF RESPONDEN T Nos. 1 and 2 VIDE USR NO.4248/2026.
153	CRLRC/133/2026 IA 1/2026(Stay Petition)	M/s. ANR Technology Solutions Private Limited Vs The State of Telangana	DANTU VENKATA RAMANA SARMA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO FILED USR 25099/2026.
154	CRLRC/321/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Additional Material Petition)	Smt. K.V.P. Sivaranjani, Vs The State of Telangana,	MANDAPATI LEGAL SERVICES AND ASSOCIATES	PUBLIC PROSECUTOR M/S RAGHAVULU DEVALLA LEGAL NEXUS LLP (R5) M/S RAGHAVULU DEVALLA LEGAL NEXUS LLP (R3) M/S RAGHAVULU DEVALLA LEGAL NEXUS LLP (R6) BENDARAM RAVAL KUMAR REDDY (R2)	RANGA REDDY COUNTER AFFIDAVIT FILED BY THE RESPONDEN T NO.2 VIDE USR NO. 88110/2026 BY M/S KADIAM NEELAKANTE SHWAR RAO R2 - VAKALAT FILED VIDE USR NO.129994/20 26 BY BENDARAM RAVAL KUMAR REDDY
155	CRLRC/324/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Raja Shekar Charipally Vs V. Vijaya Laxmi	VENKAT PRASAD UKKALAM	PUBLIC PROSECUTOR (R2)	HYDERABAD VAKALAT FIELD VIDE USR NO.128570/20 26 BY VENKAT PRASAD UKKALAM
156	CRLA/405/2026 IA 1/2026(Leave Petition)	K. Jagadeeshwar Reddy Vs Mohd zakir	AKULA SHYAM SUNDER	PUBLIC PROSECUTOR (R2)	JOGULAMBA GADWAL
157	CRLRC/508/2026 IA 1/2026(Stay Petition) IA 2/2026(Implead Petition)	Jakkula Nagaraju Vs State of Telangana	TARUN RAM AITHAM	PUBLIC PROSECUTOR G SURENDER	KHAMMAM

158	CRLRC/575/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition)	Younus Ali Khan, Vs The State of Telangana	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	HYDERABAD MEMO(PROOF OF SERVICE) FILED VIDE USR NO.101797/20 26 BY M/S MOHD MUZAFERULL AH KHAN
159	CRLRC/665/2026 IA 3/2026(Stay Petition)	Avilineni Gopal Rao, Vs Avilineni Kalyani,	DHANA LAKSHMI TALLAPALEM	V BRAHMAIAH CHOWDARY PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO(PROOF OF SERVICE) FILED VIDE USR NO.83393/202 6 BY T DHANALAKSH MI VAKALAT FILED VIDE USR NO.88623/202 6 BY M/S V BRAHMAIAH CHOWDARY
160	CRLA/740/2026 IA 1/2026(Condone Delay Petition)	Mr. Ragavendra Manohar Rao Vs Uppala Laxmikanth	VAIBHAVI PERUGU	TARUN MADATHANAPALLY PUBLIC PROSECUTOR (R3)	SANGAREDDY RR 1& 2 NOTICE SENT NOT YET RETURNED R3 APP BY P.P PROOF OF SERVICE NOT FILED
161	CRLRC/958/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Condone Delay Petition) IA 3/2026(Suspension Petition)	G. Saraswathi @ Patel Saraswathi, Vs The State of Telangana	SUBBA RAO VADREVVU	PUBLIC PROSECUTOR	RANGA REDDY MEMO(PROOF OF SERVICE) FILED VIDE USR NO. 129406/2026 BY M/s SUBBA RAO VADREVVU
162	CRLA/1094/2026 IA 1/2026(Leave Petition) IA 2/2026(Suspension Petition)	Smt. Gottipamula Renuka Vs The State of Telangana	VENKAT RATHNAM THANNEERU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
163	CRLA/1153/2026 IA 1/2026(Suspension Petition)	Tanniru Praveen Vs The State of Telangana	JAKKANI SRINIVAS	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
INTERLOCUTORY					
164	CRLRC/1184/2024 IA 2/2024(Suspension Petition) CRLRC/142/2025	Kethavath Sharada Vs STATE OF TELANGANA	PULIMAMIDI SHASHIDHAR REDDY	PUBLIC PROSECUTOR	NALGONDA MEMO PROOF OF SERVICE FILED USR NO 124417/2024
165	CRLRC/142/2025 IA 2/2025(Suspension Petition)	KETHAVATH SHARADA Vs THE STATE OF TELANGANA	PULIMAMIDI SHASHIDHAR REDDY	PUBLIC PROSECUTOR KANDAGATLA SRINIVASULU (R2)	NALGONDA MEMO PROOF OF SERVICE FILED USR 106207/2025.

166	CRLRC/31/2025 IA 4/2025(Modification)	M/S Indian Balls International Vs The State of Telangana	VAIBHAVI PERUGU	PUBLIC PROSECUTOR L ARAVIND REDDY (R2)	HYDERABAD MEMO PROOF OF SERVICE FILED USR 12660/2025.
167	CRLRC/62/2026 IA 1/2026(Stay Petition) IA 2/2026(INTERIM BAIL PETITION)	Talusani Venkateshwar Reddy, Vs The State of Telangana	D KULASHEKHAR	PUBLIC PROSECUTOR B RAKESH KUMAR (R2)	HYDERABAD MEMO PROOF OF SERVICE FILED USR 21065/2026.
168	CRLA/873/2026 IA 1/2026(Suspension Petition)	Gundu Ramu, Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR	RANGA REDDY

VACATE STAY PETITIONS

169	CRLRC/155/2025 IA 3/2025(Vacate Stay Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition)	Singeetham Pavan Kumar Vs The State of Telangana	BIDARKAR GOPAL	PUBLIC PROSECUTOR M V HANUMANTHA RAO (R2) M V HANUMANTHA RAO M V HANUMANTHA RAO (R3)	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR 33443/2025. MEMO FILED BY BIDARKAR GOPAL VIDE USR NO.88692/202 5.
170	CRLP/1339/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition)	Chennamaneni Latha Vs Md. Althaf Hussain	S BHOOMA GOUD	MD AJMAL AHMED PUBLIC PROSECUTOR (R2)	MANCHERIAL
171	CRLP/1460/2025 IA 2/2025(Stay Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition) IA 5/2026(Vacate Stay Petition) IA 6/2026(Extension Petition) CRLP/3464/2025	Thomas Samson Vs State of Telangana	P S RAJASEKHAR	PUBLIC PROSECUTOR AMBEDKAR DUNNA (R4)	HYDERABAD
172	CRLP/3464/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	PROF. ERPULA SURESH KUMAR, Vs THE STATE OF TELANGANA	P S RAJASEKHAR DEVINENI RADHA RANI	PUBLIC PROSECUTOR AMBEDKAR DUNNA (R4)	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 32509/2025 COUNTER FILED USR NO 61920/2025 counter CRLPUSR 2026/77086
173	CRLP/6444/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition)	Emmadi Sudheer Vs The State of Telangana	P RAMA SHARANA SHARMA	PUBLIC PROSECUTOR P CHAITHANYA (R2) P CHAITHANYA	KHAMMAM MEMO PROOF OF SERVICE FILED USR 72859/2025

174	CRLP/7627/2025 IA 2/2025(Stay Petition) IA 3/2025(Vacate Stay Petition)	G. Srikanth Vs The State of Telangana,	NAGA RAJA CHAITANYA VONGAVOLU	PUBLIC PROSECUTOR SAI PRASEN GUNDAVARAM SAI PRASEN GUNDAVARAM (R2)	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR NO 81675/2025
175	CRLP/11756/2025 IA 1/2026(Vacate Stay Petition)	Malapati Prasanna Guru Kiran Vs The State of Telangana	S SHARAT KUMAR	PUBLIC PROSECUTOR JACOB MUDI JACOB MUDI (R2)	MEDCHAL- MALKAJGIRI
176	CRLRC/551/2026 IA 2/2026(Suspension Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Extension Petition)	Mrs. P. Mounika, Vs Mr. Ch. Rakesh,	ANITA AHUJA	DHARMESH D.K.JAISWAL PUBLIC PROSECUTOR (R4)	HYDERABAD ANITHA AHUJA FILED VAKALATH VIDE USR NO. 61447/2026 ON BEHALF OF PETITIONER DHARMESH D.K.JAISWAL FILED VAKALATH VIDE USR NO. 61392/2026 ON BEHALF OF RESPONDEN T NO.1 MEMO OF MATERIAL FILED ON BEHALF OF THE RESPONDEN T NO.1 VIDE USR NO. 64673/2026. MEMO FILED VIDE USR NO. 67135/2026.

FOR EXTENSION OF INTERIM ORDERS (AT 3.45 PM)

177	CRLRC/608/2025 IA 1/2025(Suspension Petition) IA 2/2025(Stay Petition) IA 5/2026(Extension Petition) IA 6/2026(Extension Petition)	Hussain Bee, Vs The State of Telangana	T BALA MOHAN REDDY	PUBLIC PROSECUTOR KANUMURI KALYANI (R2)	HYDERABAD
178	CRLP/787/2025 IA 2/2025(Stay Petition) IA 4/2025(Extension Petition) IA 7/2025(Extension Petition) IA 8/2025(Extension Petition)	Khaja Hasan Vs M. Sukumar Reddy	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR (R2)	HYDERABAD PROOF OF SERVICE FILED USR 23939/25.
179	CRLRC/806/2025 IA 1/2025(Stay Petition) IA 1/2026(Extension Petition)	Thatipalli Narsaiah, Vs The State of Telangana,	D BHASKAR REDDY	PUBLIC PROSECUTOR V SRIKANTHA RAO (R2)	KARIMNAGAR NOTE:R2 VAKALATH FILED BY V.SRIKANTHA RAO (11273)

180	CRLP/7923/2025 IA 2/2025(Stay Petition) IA 1/2026(Extension Petition) IA 2/2026(Extension Petition)	Prof. M.E.Vedasharan Vs State of Telangana	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR AMBEDKAR DUNNA (R2)	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 75751/2025 MEMO PROOF OF SERVICE FILED USR NO 118741/2025 MEMO PROOF OF SERVICE FILED USR 118741/2025.
181	CRLP/10616/2025 IA 6/2026(Extension Petition) IA 7/2026(Extension Petition) IA 8/2026(Extension Petition) IA 9/2026(Extension Petition)	Smt. Kurapati Subbalakshmi Vs The State of TS	ANUP Koushik Karavadi	PUBLIC PROSECUTOR S RAM SHARMA (R2)	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 90900/2025 MEMO FILED USR NO 138764/25 MEMO FILED USR 47928/26 MEMO FILED USR 42667/26 MEMO FILED USR 29095/2026 COUNTER AFFIDAVIT FILED USR 100750/2025.
182	CRLP/16344/2025 IA 1/2025(Stay Petition) IA 1/2026(Extension Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition) IA 6/2026(Extension Petition)	Edla Mahender Vs The State of Telangana	N MANOHAR	PUBLIC PROSECUTOR PRAVEEN KUMAR VEERJALA (R2)	NIZAMABAD
183	CRP/2340/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Singu Archana Vs M/ s. Margadarsi Chit Fund Pvt Ltd	SHILPA	P DURGA PRASAD	NIRMAL R1 APP BY M/S.P. DURGA PRASAD, ADVOCATE. R2 TO R4 ARE NOT NECESSARY PARTIES VIDE CT
184	CRP/2826/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	K.Rajeshwar Vs M/s Margadarsi Chit Fund Pvt. Ltd.	SOMA RAVI KIRAN REDDY	P DURGA PRASAD	ADILABAD R1 APP., R2 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED

185	CRP/2879/2026 IA 1/2026(Stay Petition)	Kosharao Kotnak Vs M/s. Kapil Chits (Kakatiya) Pvt Ltd	SOMA RAVI KIRAN REDDY	ADILABAD	R1 NOTICE SENT NOT YET RETURNED, R2 NOT NECESSARY PARTY VIDE CT, PROOF OF SERVICE NOT FILED
186	CRP/2907/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Ade Narender Vs Srinidhi Chits (Hyderabad) Pvt Ltd	SOMA RAVI KIRAN REDDY	ADILABAD	R1 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED R2 IS NOT NECESSARY PARTY VIDE CT

FOR ORDERS

187	CRLP/14357/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Permission Petition)	BOODATI LAXMINARAYANA, Vs THE DIRECTORATE OF ENFORCEMENT,	K. RAMYA	D NARENDER NAIK (SC FOR CENTRAL GOVT)	HYDERABAD Reply Affidavit CRLPUSR 2026/112523 REJOINDER FILED USR 118950/2026
188	CRLP/16075/2026	Vikram Lalso Bobade Vs The State of Telangana	MUDUMBA LAXMI	PUBLIC PROSECUTOR	RANGA REDDY
189	CRLP/16293/2026	Nishit Kadakia Vs High Court for the State of Telangana	V GOPALAKRISHNA GOKHALEY		MEDCHAL- MALKAJGIRI Counter Affidavit CRLPUSR 2026/130395
190	CRLP/16506/2026	Niranjan Bisoi @ Landa Vs The State of Telangana	B BHAGATH SAIN	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M